

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 615
CP-27/241-242/ND/2023
IA/142/2024

IN THE MATTER OF:

Shri Harish Chander and Ors.

...APPLICANT

Vs.

**M/s. Hemkunt Business Solutions
Pvt. Ltd. and Ors.**

...RESPONDENT

Section

U/s 241-242

**Order delivered on 06.06.2024
HYBRID HEARING (PHYSICAL & VC)**

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Mr. S.K. Sharma and Mr. Vyom
Shandilya, Advs.

For the Respondent

:Mr. Anil Kumar Jain, Advocate
for R1-R3.

ORDER

Due to paucity of time, matter is adjourned to **29.08.2024.**

**Sd/-
(Rahul Bhatnagar)
Member (T)**